GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 7 TO BE ANSWERED ON 2nd February, 2021

FEATURES OF PMGKAY

†7. SHRI NIHAL CHAND: SHRIMATI JASKAUR MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खादय और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the main features of Pradhan Mantri Garib Kalyan Anna Yojna (PMGKAY) along with the details of the amount santioned, allocated and utilized under this scheme so far in all the States including Rajasthan;
- (b) the details of the number of beneficiaries covered under the said scheme so far in Dausa, Sriganganagar and Hanumangarh districts in Rajasthan;
- (c) whether the Government has received any complaints regarding irregularities in the said scheme in various States including Rajasthan; and
- (d) if so, the details thereof along with the details of the strict steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a): Under the Pradhan Mantri Garib Kalyan Anna Yojna (PMGKAY), additional allocation of food-grain @ 5 kg per person per month free of cost was made by Govt of India for all the beneficiaries covered under Targetted Public Distribution Systyem (Antyodaya Anna Yojna & Priority Households) including those covered under Direct Benefit Transfer (DBT) for a period of 3 months i.e April-June, 2020. About 121 Lakh Metric Tons (LMT) of food-grains were allotted to States/UTs for free of cost distribution entailing financial implications of approximately Rs. 46061 Crore. It was extended for a further period of 5 months i.e. up to November 2020. Accordingly, allocation of food-grain of approx. 201 LMT for these five months (i.e. July 2020 to November 2020) was made to States/UTs for free of cost distribution to approx. 80.43 Crore beneficiaries entailing financial implications of approximately Rs.76062.11 Crore. State-wise allocation details under PMGKAY scheme are placed at Annexure-I.

Expenditure under PMGKAY is met from food subsidy. Subsidy on foodgrains issued under PMGKAY from FCI to Rajasthan is Rs. 4834.83 Crore. Further, under the PMGKAY scheme, so far, an amount of Rs.1026.01 crore has also been released to States/UTs including Rajasthan for meeting expenditure towards intra-State movement & handling of foodgrains and fair price shop dealers' margin.

- (b): NFSA is operated under the joint responsibility of the Central and the State/UT Govt. Central Govt is responsible for allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains in all districts to eligible beneficiaries rest with the concerned State/UT Govt. Under the PM-GKAY, the foodgrains were allocated to Rajasthan for 446.62 lakh persons.
- There have been complaints about irregularities in the functioning Public Distribution System (PDS) of the leakage/diversion/corruption of Subsidised foodgrains, Subsidised foodgrains not reaching the intended beneficiaries, issuance of ration cards to ineligible persons, etc. in some States/regions in the country. PDS is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein the operational responsibilities for implementation of PDS within the State/UT rest with the State/UT Governments concerned. Therefore, as and when, any complaints including related to PMGKAY from various sources are received in this Department, they are sent to the concerned State/UT Government for inquiry and appropriate action.

A statement indicating State-wise number of complaints (various types) on TPDS received in the Department during the current year is at Annexure- II.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION No. 7 FOR ANSWER ON 02.02.2021 IN THE LOK SABHA State-wise allocation under PM Garib Kalyan Anna Yojana

(in MTs)

	Y	(IN WIS)	
		Total Allocation	Total Allocation
		under PMGKAY-I	under PMGKAY-II
SN	States/UTs	(April-June 2020)	(July-Nov 2020)
1	Andaman & Nicobar Islands	912.93	1521.55
2	Andhra Pradesh	402345.00	670575.00
3	Arunachal Pradesh	12316.82	20528.03
4	Assam	377293.86	628823.10
5	Bihar	1285680.00	2177908.53
6	Chandigarh	4127.07	6985.88
7	Chhattisgarh	301155.00	501925.00
8	Daman & Diu D&NN	4284.21	7198.23
9	Delhi	109099.86	181833.10
10	Goa	7979.91	13299.85
11	Gujarat	573803.81	956339.68
12	Haryana	189735.00	316225.00
13	Himachal Pradesh	42966.84	71611.40
14	Jammu And Kashmir	108074.36	181026.68
15	Jharkhand	395550.35	659250.58
16	Karnataka	602895.00	1004825.00
17	Kerala	232200.18	387000.30
18	Ladakh	2158.43	3597.38
19	Lakshadweep	330.00	550.00
20	Madhya Pradesh	819630.00	1366050.00
21	Maharashtra	1050255.00	1750425.00
22	Manipur	36851.72	61674.30
23	Meghalaya	32182.76	53637.93
24	Mizoram	10023.23	16705.38
25	Nagaland	21070.31	35117.18
26	Odisha	485394.24	808990.40
27	Puducherry	9425.19	15859.75
28	Punjab	212175.00	353625.00
29	Rajasthan	669930.00	1116550.00
30	Sikkim	5681.82	9469.70
31	Tamil Nadu	536005.68	893342.80
32	Telangana	287430.00	479050.00
33	Tripura	37242.20	62545.83
34	Uttar Pradesh	2280879.65	3634886.33
35	Uttarakhand	92936.85	154850.00
36	West Bengal	902756.55	1504594.25
	Total	12142778.78	20108398.08

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) and (d) OF UNSTARRED QUESTION No. 7 FOR ANSWER ON 02.02.2021 IN THE LOK SABHA

STATEMENT: COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS ETC FOR THE YEAR 2020

S. No.	State/UT	2020
1	Andhra Pradesh	20
2	Arunachal Pradesh	
3	Assam	39
4	Bihar	335
5	Chhattisgarh	17
6	Delhi	186
7	Goa	•
8	Gujarat	36
9	Haryana	69
10	Himachal Pradesh	2
11	J&K	7
12	Jharkhand	49
13	Karnataka	69
14	Kerala	13
15	Madhya Pradesh	55
16	Maharashtra	150
17	Manipur	2
18	Meghalaya	1
19	Mizoram	
20	Nagaland	1
21	Orissa	39
22	Punjab	32
23	Rajasthan	45
24	Sikkim	
25	Tamil Nadu	46
26	Telangana	18
27	Tripura	3
28	Uttarakhand	27
29	Uttar Pradesh	589
30	West Bengal	213
31	A&N Island	
32	Chandigarh	5
33	D& N Haveli	2
34	Daman & Diu	-
35	Lakshadweep	
36	Puducherry	6
	TOTAL	2076